

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 452/2017 in
O.A. No. 2134/2017

New Delhi, this the 23rd day of August, 2017

HON'BLE MS. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

Smt. Alka, aged 33 years,
w/o Shri Kapil Chaudhary,
Working as TGT(Drawing) in KVS,
K.V. Maharajpura, Gwalior(M)(under transfer),
R/o C-84, Gyatri Estates, Delhi Haridwar Bypass,
Partapur, Meerut (UP). .. Petitioner

(By Advocate : Shri Yogesh Sharma)

Versus

Shri Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi. ... Respondent

(By Advocate : Shri S. Rajappa)

ORDER (ORAL)

By Mr. Shekhar Agarwal, Member (A)

When this matter is taken up for hearing, it is agreed by both the counsel that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notice issued to the alleged contemnor is discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/Jyoti/